

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

**No.Estt.(RJS)/14/2019**

**Date : 26.02.2019**

**Shri Madan Lal Bhati** an officer in the District Judge Cadre presently posted as Registrar(Writs), Rajasthan High Court Bench, Jaipur is hereby appointed/posted as Registrar(Vigilance), Rajasthan High Court, Jodhpur and Registrar(Vigilance) Rajasthan High Court Bench, Jaipur w.e.f. 01.03.2019 in addition to his own duties till further orders.

**BY ORDER,**

  
**REGISTRAR GENERAL**

**No.Estt.B2(v)1/WA/2019/2044**

**Date : 26.02.2019**

Copy forwarded to the following for information and necessary action:-

- 1.The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 2.P.S. to All Hon'ble Judges at Jodhpur.
- 3.The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- 4.The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD (F&I)/ Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 5.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 6.The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 7.**Shri Madan Lal Bhati**, Registrar (Writs), RHC, Jaipur/Concerned posts.
- 8.All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 9.All District & Sessions Judges/Treasury Officer, Jaipur.
- 10.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 11.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/  
Conf./Accounts/General/  
Sub.Court/Statistics/Computer Cell  
RJS Leave/Jr.Actt./Building Cell

  
**REGISTRAR GENERAL**